

(iii) The Ministry has undertaken a study of ATF pricing and fiscal structure through experts. The report has been submitted to Ministry of Civil Aviation.

(2) ECB upto \$ USD 1 billion has been permitted for the airlines to meet their working capital requirement.

Airport at Nalanda in Bihar

479. SHRI SABIR ALI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that an airport at Nalanda in Bihar is likely to be set-up;

(b) if so, by when the Airport will start operation; and

(c) what will be the estimated cost involved?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No such proposal has been received in this Ministry.

(b) and (c) Does not arise.

Non-compliance of CAR by flying institutes in the country

480. SHRI SHYAMAL CHAKRABORTY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a majority of the flying institutes in the country have been unable to submit their Civil Aviation Requirement (CAR) compliance report;

(b) if so, the main reasons for such non-compliance; and

(c) whether it is a fact that the inadequate level of training of these flight personnels is impairing the safety of air passengers?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. The training is monitored by conducting regular inspection and action is taken in case of violation of any rule.